

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**ALLIANCE EMBROIDERY MACHINE PVT. LTD. OPERATING IN TRADING OF**  
**MACHINERY & EQUIPMENT AT SURAT**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S. ALLIANCE EMBROIDERY MACHINE PVT. LTD. PAN- AAICA7258M CIN- U17120GJ2009PTC058409
2.	Address of the registered office	2nd Floor, Megh Malhar Apartment, Plot-94, Nr. Sosiyo Circle, U.M. Road, Surat, Gujarat, India, 395210
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	At the registered office at Surat (Gujarat)
5.	Installed capacity of main products/ services	N.A. as engaged in trading
6.	Quantity and value of main products/ services sold in last financial year	Quantity: N.A. Value: Rs. 32,35,04,812 for FY 2023-24
7.	Number of employees/ workmen	1 peon & 1 part time cleaner as per information provided by suspended management
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	All the relevant documents can be obtained by sending an email at <a href="mailto:cirp.aempl@gmail.com">cirp.aempl@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	All the relevant documents can be obtained by sending an email at <a href="mailto:cirp.aempl@gmail.com">cirp.aempl@gmail.com</a>
10.	Last date for receipt of expression of interest	22 <sup>nd</sup> June, 2024
11.	Date of issue of provisional list of prospective resolution applicants	2 <sup>nd</sup> July, 2024
12.	Last date for submission of objections to provisional list	7 <sup>th</sup> July, 2024
13.	Date of issue of final list of prospective resolution applicants	17 <sup>th</sup> July, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22 <sup>nd</sup> July, 2024
15.	Last date for submission of resolution plans	21 <sup>st</sup> August, 2024
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.aempl@gmail.com">cirp.aempl@gmail.com</a>

Mahendra Prasad Jindal  
Resolution Professional  
In the matter of Alliance Embroidery Machine Pvt. Ltd.  
Reg. No.- IBBI/IPA-001/IP-P00616/2017-2018/11073  
AFA valid upto 17/12/2024

Date: 06/06/2024  
Place: Ahmedabad

